

[Shri Hari Vishnu Kamath]

the Public Notice regarding Import Policy for newsprint. You were pleased to hold some years ago when I first raised this point in the House, in 1963, I believe, if not earlier, that Government should announce their policy, import policy or other, in the House first, and accordingly, since then, since 1963, the Commerce Minister has made it a point and made it a rule that his policy statements are first laid on the Table of the House and then given to the press.

'This item reads a copy of the Public Notice'. That means to say that it has already appeared somewhere, and the Minister is laying a copy of it here on the Table of the House. May I request you, Sir, to give your ruling on this whether the import policy statement should be made somewhere outside, and a copy given to us later on?

Shri Raj Bahadur: This has to be issued as a Public Notice later on, and a copy of it has first to be placed before the House, and that has been done.

12.21 hrs.

RELEASE OF A MEMBER

(DR. SARADISH ROY)

Mr. Speaker: I have to inform the House that I have received the following teleprinter message, dated the 25th April, 1966 from the Government of West Bengal, Calcutta:—

"Dr. Saradish Roy, Member, Lok Sabha, who was detained under Rule 30 of the Defence of India Rules, 1962, was released from detention on the 23rd April, 1966 at night."

12.21½ hrs.

ESTIMATES COMMITTEE

HUNDRED AND SECOND REPORT

Shri A. C. Guha (Barasat): I beg to present the Hundred and Second Report of the Estimates Committee on the Ministry of Education—University Grants Commission.

12.21½ hrs.

PUBLIC ACCOUNTS COMMITTEE

FIFTIETH REPORT

Shri Morarka (Jhunjhunu): I beg to present the Fiftieth Report of the Public Accounts Committee on Export Promotion Schemes and the allied matters with reference the para. 88 of the Audit Report (Civil) on Revenue Receipts, 1965.

12.21¾ hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

TWENTY-FOURTH REPORT

Shri Surendranath Dwivedy (Kendrapara): I beg to present the Twenty-fourth Report of the Committee on Public Undertakings on Neyveli Lignite Corporation Limited.

12.22 hrs.

RE: RAILWAY ACCIDENTS
IN ASSAM

Shri Ranga (Chittoor): May I make one small intervention? My hon. friend Dr. Ram Subhag Singh has returned from Assam. As you know, the House is worried very much about what has happened there during the last week. May I suggest that he may take the earliest possible opportunity to make a statement?

Mr. Speaker: The hon. Minister may